

ITEM NO.64

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION Diary No(s). 59804/2024

[Arising out of impugned final judgment and order dated 17-04-2014  
in C.A. No. 9048/2012 passed by the Supreme Court of India]

PARSHAVANATH CHARITABLE TRUST & ORS.

Petitioner(s)

VERSUS

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION & ORS.

Respondent(s)

(IA No. 297229/2024 - APPLICATION FOR PERMISSION, IA No.  
297235/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 297230/2024 -  
INTERVENTION/IMPLEADMENT)

WITH

Diary No(s). 59753/2024 (IX)

Diary No(s). 59763/2024 (IX)

Diary No(s). 59765/2024 (IX)

Diary No(s). 59766/2024 (IX)

Diary No(s). 59775/2024 (IX)

Diary No(s). 59806/2024 (IX)

(IA No. 297262/2024 - APPLICATION FOR PERMISSION, IA No.  
297271/2024 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 59807/2024 (IX)

Diary No(s). 59809/2024 (IX)

Diary No(s). 59819/2024 (IX)

Diary No(s). 59824/2024 (IX)

(IA No. 297696/2024 - APPLICATION FOR PERMISSION, IA No.  
297698/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 297697/2024 -  
INTERVENTION/IMPLEADMENT)

Diary No(s). 59825/2024 (IX)

Diary No(s). 59830/2024 (IX)

Diary No(s). 59836/2024 (IX)

Diary No(s). 59842/2024 (IX)

Diary No(s). 59847/2024 (IX)

Diary No(s). 59849/2024 (IX)

Diary No(s). 59856/2024 (IX)

Diary No(s). 59858/2024 (IX)

Diary No(s). 59886/2024 (IX)

Diary No(s). 59888/2024 (IX)

Diary No(s). 59903/2024 (IX)

Diary No(s). 59907/2024 (IX)

Diary No(s). 59918/2024 (IX)  
Diary No(s). 60002/2024 (IX)  
Diary No(s). 61377/2024 (IX)  
Diary No(s). 69/2025 (IX)  
Diary No(s). 70/2025 (IX)  
Diary No(s). 388/2025 (IX)  
Diary No(s). 391/2025 (IX)  
Diary No(s). 394/2025 (IX)  
Diary No(s). 395/2025 (IX)  
Diary No(s). 398/2025 (IX)  
Diary No(s). 399/2025 (IX)  
Diary No(s). 450/2025 (IX)  
Diary No(s). 452/2025 (IX)  
Diary No(s). 454/2025 (IX)  
Diary No(s). 459/2025 (IX)  
Diary No(s). 460/2025 (IX)  
Diary No(s). 462/2025 (IX)  
Diary No(s). 465/2025 (IX)  
Diary No(s). 527/2025 (IX)  
Diary No(s). 530/2025 (IX)  
Diary No(s). 957/2025 (IX)  
Diary No(s). 961/2025 (IX)  
Diary No(s). 1468/2025 (IX)  
Diary No(s). 1473/2025 (IX)  
Diary No(s). 1478/2025 (IX)  
Diary No(s). 1658/2025 (IX)  
Diary No(s). 1659/2025 (IX)  
Diary No(s). 1661/2025 (IX)  
Diary No(s). 59690/2024 (IX)  
Diary No(s). 59693/2024 (IX)  
Diary No(s). 59757/2024 (IX)

(IA No. 297396/2024 - APPROPRIATE ORDERS/DIRECTIONS AND IA No. 297397/2024 - INTERVENTION/IMPLEADMENT)

Diary No(s). 59769/2024 (IX)  
Diary No(s). 59770/2024 (IX)  
Diary No(s). 59771/2024 (IX)  
Diary No(s). 59773/2024 (IX)  
Diary No(s). 59811/2024 (IX)  
CONMT.PET.(C) No. 32/2025 (IX)  
Diary No(s). 61264/2024 (IX)  
Diary No(s). 61267/2024 (IX)  
Diary No(s). 61269/2024 (IX)  
Diary No(s). 448/2025 (IX)  
Diary No(s). 464/2025 (IX)  
Diary No(s). 524/2025 (IX)

(IA No. 2112/2025 - APPLICATION FOR PERMISSION, IA No. 2118/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 2114/2025 - INTERVENTION/IMPLEADMENT)

Diary No(s). 634/2025 (IX)  
Diary No(s). 636/2025 (IX)  
Diary No(s). 638/2025 (IX)

SLP(C) No. 1048/2025 (XI-A)  
(IA No. 9291/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT AND IA No. 9293/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 892/2025 (XI-A)  
(IA No. 7244/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT)

Diary No(s). 809/2025 (IX)  
Diary No(s). 815/2025 (IX)  
Diary No(s). 816/2025 (IX)  
Diary No(s). 817/2025 (IX)  
Diary No(s). 821/2025 (IX)  
Diary No(s). 822/2025 (IX)  
Diary No(s). 828/2025 (IX)  
Diary No(s). 830/2025 (IX)  
Diary No(s). 831/2025 (IX)  
Diary No(s). 833/2025 (IX)  
(IA No. 4267/2025 - APPLICATION FOR PERMISSION, IA No. 4269/2025 -  
APPROPRIATE ORDERS/DIRECTIONS, IA No. 4268/2025 -  
INTERVENTION/IMPLEADMENT)

Diary No(s). 859/2025 (IX)  
Diary No(s). 878/2025 (IX)  
Diary No(s). 881/2025 (IX)  
Diary No(s). 882/2025 (IX)  
Diary No(s). 883/2025 (IX)  
Diary No(s). 884/2025 (IX)  
Diary No(s). 885/2025 (IX)  
Diary No(s). 887/2025 (IX)  
Diary No(s). 888/2025 (IX)  
Diary No(s). 889/2025 (IX)  
Diary No(s). 891/2025 (IX)  
Diary No(s). 892/2025 (IX)  
Diary No(s). 893/2025 (IX)  
Diary No(s). 895/2025 (IX)  
Diary No(s). 896/2025 (IX)  
Diary No(s). 897/2025 (IX)  
Diary No(s). 898/2025 (IX)  
Diary No(s). 899/2025 (IX)  
Diary No(s). 900/2025 (IX)  
Diary No(s). 902/2025 (IX)  
Diary No(s). 903/2025 (IX)  
Diary No(s). 904/2025 (IX)  
Diary No(s). 905/2025 (IX)  
Diary No(s). 908/2025 (IX)  
Diary No(s). 938/2025 (IX)  
Diary No(s). 939/2025 (IX)  
Diary No(s). 940/2025 (IX)  
Diary No(s). 949/2025 (IX)  
Diary No(s). 950/2025 (IX)  
Diary No(s). 951/2025 (IX)

Diary No(s). 952/2025 (IX)  
Diary No(s). 953/2025 (IX)  
Diary No(s). 1166/2025 (IX)  
Diary No(s). 1273/2025 (IX)  
Diary No(s). 1309/2025 (IX)  
Diary No(s). 1311/2025 (IX)  
Diary No(s). 1312/2025 (IX)  
Diary No(s). 1314/2025 (IX)  
Diary No(s). 1315/2025 (IX)  
Diary No(s). 1317/2025 (IX)  
Diary No(s). 1322/2025 (IX)  
Diary No(s). 1325/2025 (IX)  
Diary No(s). 1508/2025 (IX)  
Diary No(s). 1526/2025 (IX)  
Diary No(s). 1527/2025 (IX)

(IA No. 8522/2025 - APPLICATION FOR PERMISSION, IA No. 8531/2025 -  
APPROPRIATE ORDERS/DIRECTIONS, IA No. 8527/2025 -  
INTERVENTION/IMPLEADMENT)

Diary No(s). 1528/2025 (IX)  
Diary No(s). 1531/2025 (IX)  
Diary No(s). 1532/2025 (IX)  
Diary No(s). 1534/2025 (IX)  
Diary No(s). 1694/2025 (IX)  
Diary No(s). 1738/2025 (IX)  
Diary No(s). 1740/2025 (IX)  
Diary No(s). 1745/2025 (IX)  
Diary No(s). 1746/2025 (IX)  
Diary No(s). 2045/2025 (IX)  
SLP(C) No. 1467/2025 (XI-A)  
Diary No(s). 2412/2025 (IX)  
Diary No(s). 2414/2025 (IX)  
Diary No(s). 2473/2025 (IX)

(IA No. 14455/2025 - APPLICATION FOR PERMISSION, IA No. 14461/2025  
- APPROPRIATE ORDERS/DIRECTIONS, IA No. 14457/2025 -  
INTERVENTION/IMPLEADMENT)

Diary No(s). 2490/2025 (IX)  
Diary No(s). 2491/2025 (IX)  
Diary No(s). 2492/2025 (IX)  
Diary No(s). 2493/2025 (IX)  
Diary No(s). 2494/2025 (IX)  
Diary No(s). 2495/2025 (IX)  
Diary No(s). 2496/2025 (IX)  
Diary No(s). 2513/2025 (IX)  
Diary No(s). 2665/2025 (IX)  
Diary No(s). 2666/2025 (IX)  
Diary No(s). 2667/2025 (IX)  
Diary No(s). 2668/2025 (IX)  
Diary No(s). 2670/2025 (IX)  
Diary No(s). 2704/2025 (IX)  
Diary No(s). 2705/2025 (IX)  
Diary No(s). 2712/2025 (IX)

Diary No(s). 2789/2025 (IX)  
Diary No(s). 2891/2025 (IX)  
Diary No(s). 2892/2025 (IX)  
Diary No(s). 2894/2025 (IX)  
Diary No(s). 2897/2025 (IX)  
Diary No(s). 2918/2025 (IX)  
Diary No(s). 2920/2025 (IX)  
Diary No(s). 2951/2025 (IX)  
Diary No(s). 3046/2025 (IX)  
Diary No(s). 3888/2025 (IX)  
(IA No. 20236/2025 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 3889/2025 (IX)  
(IA No. 20335/2025 - APPLICATION FOR PERMISSION, IA No. 20337/2025  
- INTERVENTION/IMPLEADMENT)

Diary No(s). 3890/2025 (IX)  
(IA No. 20342/2025 - APPLICATION FOR PERMISSION, IA No. 20345/2025  
- CLARIFICATION/DIRECTION, IA No. 20348/2025 -  
INTERVENTION/IMPLEADMENT)

W.P.(C) No. 64/2025 (X)  
FOR ADMISSION

W.P.(C) No. 60/2025 (X)  
FOR ADMISSION

Diary No(s). 4149/2025 (IX)  
(IA No. 20728/2025 - APPLICATION FOR PERMISSION, IA No. 20734/2025  
- APPROPRIATE ORDERS/DIRECTIONS, IA No. 20730/2025 -  
INTERVENTION/IMPLEADMENT)

Diary No(s). 4297/2025 (IX)  
(IA No. 21840/2025 - APPLICATION FOR PERMISSION, IA No. 21843/2025  
- INTERVENTION/IMPLEADMENT)

Diary No(s). 4302/2025 (IX)  
(IA No. 21880/2025 - APPLICATION FOR PERMISSION, IA No. 21883/2025  
- INTERVENTION/IMPLEADMENT)

Diary No(s). 4350/2025 (IX)  
(IA No. 21870/2025 - APPLICATION FOR PERMISSION AND IA No.  
21873/2025 - INTERVENTION/IMPLEADMENT)

Diary No(s). 4352/2025 (IX)  
(IA No. 21853/2025 - CLARIFICATION/DIRECTION)

Diary No(s). 5687/2025 (IX)  
Diary No(s). 7136/2025 (IX)  
(IA No. 37039/2025 - APPLICATION FOR PERMISSION, IA No. 37041/2025  
- APPROPRIATE ORDERS/DIRECTIONS, IA No. 37040/2025 -  
INTERVENTION/IMPLEADMENT)

Diary No(s). 8075/2025 (IX)  
(IA No. 40457/2025 - APPLICATION FOR PERMISSION, IA No. 40463/2025  
- APPROPRIATE ORDERS/DIRECTIONS, IA No. 40459/2025 -  
INTERVENTION/IMPLEADMENT

Diary No(s). 8176/2025 (IX)  
(IA No. 40182/2025 - APPLICATION FOR PERMISSION, IA No. 40189/2025  
- APPROPRIATE ORDERS/DIRECTIONS, IA No. 40184/2025 -  
INTERVENTION/IMPLEADMENT

Diary No(s). 8197/2025 (IX)  
(IA No. 40831/2025 - APPLICATION FOR PERMISSION, IA No. 40833/2025  
- APPROPRIATE ORDERS/DIRECTIONS, IA No. 40832/2025 -  
INTERVENTION/IMPLEADMENT

Diary No(s). 8214/2025 (IX)  
Diary No(s). 9385/2025 (IX)  
Diary No(s). 9387/2025 (IX)

Date : 01-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Sanjay Sharawat, Sr. Adv.  
Ms. Dacchita Shahi, AOR  
Mr. Utkarsh Kandpal, Adv.

Mr. Om Prakash, Sr. Adv.  
Mr. Birendra Kumar Mishra, AOR  
Mr. Poonam Atey, Adv.  
Mr. Sirajuddin, Adv.  
Mr. Chandresh Pratap, Adv.  
Ms. Swati Mishra, Adv.  
Mr. Nitish Pande, Adv.  
Mr. Sarthak Udai Puria, Adv.  
Mr. Amish Tiwari, Adv.

Ms. Binisa Mohanty, AOR  
Mr. Divyank Rana, Adv.

Mr. Brijendra Singh, Adv.  
Mr. Shishir Kumar Saxena, Adv.  
Mr. Riyazuddin Shaikh, Adv.  
Mr. Dharendra Pratap Srivastava, Adv.  
Mr. Ajay Singh, Adv.  
Mr. Praveen Swarup, AOR

Mr. Anirudh Sanganeria, AOR

Mr. Raj Kumar Ruhil, Adv.  
Mr. Amjad Hussain, AOR  
Mr. Anil Kumar, Adv.  
Mr. Naveen Kumar Jain, Adv.  
Mr. Rahul Kasana, Adv.

Mr. Bhagabati Prasad Padhy, AOR  
Mr. Bhagabati Prasad Padhy, Adv.  
Mr. Achintya Dvivedi, Adv.  
Mr. Binod Kumar Behera, Adv.

Mr. Sanjay Sharawat, Sr. Adv.  
Mr. Ayush Anand, Adv.  
Mr. Ashok Kumar, Adv.  
Mr. Brijesh Kumar Yadav, Adv.  
Mr. Viprav Kumar Singh, Adv.  
Mr. Mukul Biswas, Adv.  
Mr. Siddharth Singh, Adv.  
Mr. Madan Lal Daga, Adv.  
Mr. Manish Das, Adv.  
Mr. Akshay K. Ghai, Adv.  
Mr. Parvinder, Adv.  
Mr. Rajeev Kumar Bansal, AOR  
Mrs. Shefali Jain, Adv.  
Mr. Alok Kumar, Adv.  
Mr. Vidya Sagar, Adv.  
Mr. Arun Kumar Arunachal, Adv.  
Mr. Rajesh Sonthalia, Adv.

Mr. Devadutt Kamat, Sr. Adv.  
Mr. Amitesh Kumar, Adv.  
Mr. Chandrashekhar Singh, Adv.  
Mr. Ravi Kant, Adv.  
Mrs. Priti Kumari, Adv.  
Mr. Mayank Manish, Adv.  
Mr. Mrinal Kishor, Adv.  
Mr. Chandra Prakash, AOR  
Mr. Vineet Upadhyay, Adv.  
Mr. Vivek Singh, Adv.  
Mr. C.p. Rajwar, Adv.

For Respondent(s) : Mr. Navin Prakash, AOR  
Mr. Gopal Singh, AOR  
Mr. G. Prakash, AOR  
Mr. Sanand Ramakrishnan, AOR  
Mr. Chandra Prakash, AOR  
Mr. Ajay Choudhary, AOR

Ms. Pratibha Jain, AOR  
Ms. S. Ramamani, AOR  
Mr. Shree Pal Singh, AOR

Mr. Abhay Singh, Adv.  
Ms. Sitara Yadav, Adv.  
Mr. Boya Kranthi Naidu, Adv.  
Mr. Satish Kumar, AOR

Mr. Siddharth Singla, AOR

Mr. Harish Pandey, AOR

M/S. Lawyer S Knit & Co, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Diary No(s). 59806/2024 and Contempt Petition (C) No. 32 of 2025

De-tag.

Rest of the matters

List on 21.04.2025.

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
ASSISTANT REGISTRAR